

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI  
(APPELLATE JURISDICTION)**

**Company Appeal (AT) (CH) (Insolvency) No. 27 of 2021**

**Under section 25(2),43,45(2) & 66(2) of the Insolvency & Bankruptcy Code, 2016 r/w  
Rule 11 of the NCLT Rules , 2016)**

**(Arising out of Order dated 25.1.2021, in IA 539/IB/2020 in IBA/370/2019 passed by the  
Hon'ble National Company Law Tribunal, Division Bench-I, Chennai)**

**In the matter of:**

1. Panchapakesan Swaminathan  
Ex. Managing Director  
Of Shri Sakthi Paper India Private Limited  
Old No. 22, New No. 7, A.K.S. Nagar  
Ponnaiyarajapuram, Coimbatore – 641001  
Tamil Nadu

2. Ruckmani Swaminathan  
Ex. Director of Shri Sakthi Papers India Private Limited  
Old No. 22, New No. 7, A.K.S. Nagar  
Ponnaiyarajapuram, Coimbatore – 641001  
Tamil Nadu

... Appellant

VERSUS

R. Raghavendran  
Resolution Professional  
Of Shri Sakthi Paper India Private Limited  
Flat No.3, Dhruvatara Apartments  
241, Dr. Rajendraprasad Road  
Tatabad, Coimbatore - 641012

... Respondent

Present :

For the Appellant : Mr.J.Manivannan, Advocate  
For the Respondent : Mr. B.Dhanaraj, Advocate (Caveator)

**ORDER**

**VIRTUAL MODE)**

Heard the Learned Counsel appearing for the Appellant. At this stage, Mr. B.Dhanaraj, Learned Counsel for the 'Respondent'/Caveator' prays for time to file 'Reply/Response/Counter' of Respondent and accordingly time is granted

till 20.4.2021 to file 'Reply/Response/Counter' of Respondent. It is made clear that the Learned Counsel for the 'Respondent'/'Caveator' shall serve a copy of the 'Reply/Response/Counter' to the Learned Counsel for the 'Appellant' 5 days before the next date of hearing. Soon after the receipt of the copy of the 'Reply/Response/Counter of 'Respondent', it is open to the 'Appellant's side to file 'Rejoinder', if any and the same shall be served to the Learned Counsel for the 'Respondent within 4 days thereafter.

2. The 'Office of the Registry' is directed to list the matter on 20.4.2021.

***[Justice Venugopal M]  
Member (Judicial)***

***[V.P.SINGH  
Member (Technical)]***

***31.3.2021***  
*HR*